

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The Voluntary Retirement of Sh. Shiwam Kumar (E.C.- 12728/69733336) S/o Sh. M.P. Verma, Sr. Judicial Assistant of this office is hereby accepted on his request and accordingly he stands relieved from his official duties with immediate effect.

(Sanjay Garg-I)

Principal District & Sessions Judge (HQs)
Delhi

3296-336
No. _____ Admn. II/PF/Ret./2025

Delhi, Dated the 7 JAN 2025

Copy forwarded for information and necessary action to:-

- 1 The Office of the Principal District & Sessions Judge:- West, New Delhi, South, South-East, East, North-East, North, North-West, South-West, Shahdara, Rouse Avenue Delhi/New Delhi.
- 2 The Drawing and Disbursing Officer, North-West District, Rohini Courts, Delhi with the direction the request of commutation of part of Pension of the said official may not be considered before the expiry of the period of notice of three months i.e. 12.02.2025 as the official has moved an application for curtailment of notice period of three months.
- 3 The Accounts Officer/ Asst. Accounts Officer, Accounts Branch, North-West District, Rohini Courts, Delhi with the direction to inform the Housing Department in case the official is in possession of government accommodation.
- 4 The Pay & Accounts Office, through the concerned Accounts Branch.
- 5 The Leave Sanctioning Authority, North-West District, Rohini Courts, Delhi.
- 6 The Sr. A.O. (J)/ A.O. (Judicial)/Branch Incharge, Vigilance & Litigation Branch:- Central & North-West District, Delhi.
- 7 Dealing Assistants- ACRs Cell, Seniority & Promotion-JA (Admn-II), Transfer & Posting (Admn-II), District Central, Tis Hazari Courts, Delhi.
- 8 The Pay Bill Clerk and Service Book Clerk, North-West District, Rohini Courts, Delhi, for further necessary action.
- 9 The Web-Site Committee, Tis Hazari Courts, Delhi.
- 10 Hindi Section, Tis Hazari Courts, Delhi.
- 11 Promotion Cell, Tis Hazari Courts, Delhi.
- 12 Layers Seat, Tis Hazari Courts, Delhi.
- 13 Pension Cell, North-West District, Rohini Courts, Delhi.
- 14 Dealing Assistant, Misc. Seat, Admn.II, THC, Delhi
- 15 Dealing Official:- General Branch, Central District, THC, Delhi.
- 16 The District & Sessions Courts Employees Welfare Association: Delhi (Regd.), Room No. 28A, THC, Delhi.
- 17 Sh. Shiwam Kumar (E.C.-12728/69733336) S/o Sh. M.P. Verma, Sr. Judicial Assistant in Record Room, North-West District, Rohini Courts, Delhi with the direction that before leaving the office you have to handover/clear all the dues/charges in possession with you alongwith all the physical/hardware/Login Password/software articles related to your dealing seat, if any occupied. Further, you are also directed to process regarding surrendering of Govt. Accommodation, if occupied.

A.O. (Judl.) Admn.II (C)

O/o Principal District & Sessions Judge (HQs):
Tis Hazari Courts, Delhi.